

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

CP NO. 189(ND)/2017

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
12.10.2017**

**NAME OF THE COMPANY:** M/s Aastha Hamina Pvt. Ltd.

**SECTION OF THE COMPANIES ACT:** 252

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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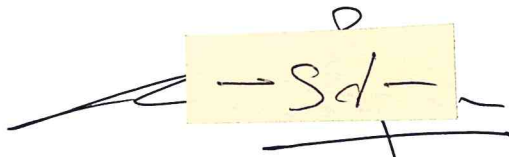
For the Petitioner (s) : None

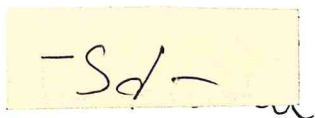
For the Respondent (s) : None

**ORDER**

Court Notice to the ROC returnable on 20<sup>th</sup> November, 2017.

No report has been received from the office of the ROC. Notice under Order 16 Rule 12 be issued to the ROC to show cause as to why action should not be initiated for not sending the report for today's disposal.

  
**(S. K. Mohapatra)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**